

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

CENTRAL ZONE BENCH, BHOPAL,

ORIGINAL APPLICATION NO. 17/2023

IN THE MATTER OF:

DR. SUBHASH C. PANDEY

.....APPLICANT

VERSUS

BHOPAL MUNICIPAL CORPORATION & ORS.

....RESPONDENT

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Date: 03.02.2026

Submitted by MPPCB: -

Place: Bhopal

through Counsel



Adv. Parul Bhadoria

Ph. No.: (+91)-8085977111;

Email: parul.bhadoria04@gmail.com

**REPORT OF MADHYA PRADESH POLLUTION CONTROL BOARD
(MPPCB) IN ORIGINAL APPLICATION NO. 17/2023 “DR. SUBHASH C.
PANDEY VS. BHOPAL MUNICIPAL CORPORATION & ORS.”**

1. That, the Hon’ble NGT issued following instructions on dated 10.12.2025 in the matter of OA 17/2023 (CZ) Dr. Subhash C. Pandey Vs. Bhopal Municipal Corporation & Ors. :-

“5. Since the direction was a composite one for the State PCB as well as the Forest Department, the learned Counsel for the Forest Department (State Counsel), has taken the same defense that the staff are busy in SIR, therefore, the process could not be completed. We allow four weeks’ time by way of last chance to complete the process. Let the report be submitted within four weeks.”

2. That, in compliance with the above directions of the Hon’ble Tribunal, the required information was sought from the Divisional Forest Officer, Vanmandal, Bhopal, vide Regional Office, MPPCB letter no. 3913 dated 19.12.2025 and letter no. 388 dated 15.01.2026. Copy of the letters are enclosed as **Annexure – 1** and **Annexure - 2** respectively for perusal.
3. That the Divisional Forest Officer, Paryavaran Vanki Vanmandal, Bhopal, vide their letter no. 169 dated 20.01.2026, informed that the Principal Chief Conservator of Forests (Conservation), Madhya Pradesh Forest Building, Bhopal, has sent a letter to the Director General, Forest Survey of India (FSI), Dehradun, Uttarakhand vide letter no. /courtcase/10-10/151 dated 16.01.2026, requesting preparation of the assessment report and the said assessment report

will be submitted as and when received. Copy of the letter is enclosed as **Annexure – 3**.

4. That the Divisional Forest Officer, Paryavaran Vanki Vanmandal, Bhopal, vide their letter no. 294 dated 03.02.2026, provided the assessment of forest/vegetation cover within the Bhopal Municipal Corporation (BMC) limits using remote sensing and GIS technology, based on India State of Forest Report (ISFR) 2013 and ISFR 2023 datasets. Copy of the letter is enclosed as **Annexure – 4**. The main points of the letter are as under: -

4.1 As per the assessment provided by FSI, forest cover has been defined as areas having tree canopy density of 10% or more and area of one hectare or more, irrespective of land ownership.

4.2 The comparative forest cover status within the Bhopal Municipal Corporation area is summarized as under:

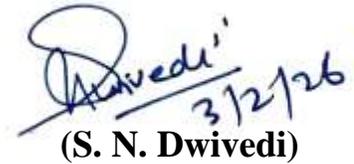
Category	ISFR 2013 (sq km) (2010–2011)	ISFR 2023 (sq km) (2021–2022)	Change (sq km)
Very Dense Forest	0.00	0.03	+0.03
Moderately Dense Forest	17.99	14.78	-3.21
Open Forest	22.80	29.76	+6.96
Total Forest Cover	40.79	44.57	+3.78

4.3 It is evident from the above that the total forest cover within the Bhopal Municipal Corporation area has increased by 3.78 sq km during the period from ISFR 2013 to ISFR 2023. The decrease in Moderately Dense Forest has largely transitioned into Open Forest and Very Dense Forest categories.

4.4 It is further clarified that Forest Survey of India does not assess or report encroachments on forest land and the present analysis is strictly limited to change in forest cover based on satellite imagery.

4.5 The forest cover maps of BMC area as per ISFR 2013 and ISFR 2023 are enclosed with the letter.

5. Therefore, it is most respectfully prayed before the Hon`ble Tribunal to kindly take this aforementioned report of the Forest Department on record.



(S. N. Dwivedi)

Regional Officer (OIC)

MPPCB, Bhopal



क्षेत्रीय कार्यालय
मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड



Annexure-1

पर्यावरण परिसर, ई-5, अरेरा कॉलोनी, भोपाल

Telephone:- 0755-2466392 Email:-romppcb_bpl@rediffmail.com

क्रमांक 3913 /क्षेका/प्रनिबो/2025

भोपाल, दिनांक 13/12 /2025

प्रति,

वनमण्डल अधिकारी,
पर्यावरण वानिकी वनमण्डल,
कार्यालय पर्यावरण वानिकी, प्रथम तल,
74 बंगला खेल परिसर भोपाल (म.प्र.)-462003

विषय:- माननीय राष्ट्रीय हरित अधिकरण भोपाल बेंच के प्रकरण क्र. 17/2023 (CZ) डॉ. सुभाष सी पाण्डेय विरुद्ध नगर निगम भोपाल व अन्य में पारित आदेश दिनांक 10.12.2025 के अनुपालन बावत्।

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उपरोक्त विषयान्तर्गत माननीय राष्ट्रीय हरित अधिकरण में प्रकरण क्रमांक 17/2023 के अन्तर्गत दिनांक 10.12.2025 को पारित आदेश के बिन्दु क्रमांक 05 अनुसार माननीय एन.जी.टी. द्वारा निम्नानुसार निर्देशित किया गया है:-

“5. Since the direction was a composite one for the State PCB as well as the Forest Department, the learned Counsel for the Forest Department (State Counsel), has taken the same defence that the staff are busy in SIR, therefore, the process could not be completed. We allow four weeks time by way of last chance to complete the process. Let the report be submitted within four weeks.”

कृपया माननीय एनजीटी के पारित आदेश आपके अवलोकनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है। प्रकरण की आगामी सुनवाई दिनांक 05.02.2026 को नियत है।

संलग्न:-उपरोक्तानुसार।

o/c

क्षेत्रीय अधिकारी



972
क्षेत्रीय कार्यालय

Annexure-2

मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड



पर्यावरण परिसर, ई-5, अरेरा कॉलोनी, भोपाल

Telephone:- 0755-2466392 Email:-romppcb_bpl@rediffmail.com

क्रमांक 388 /क्षेका/प्रनिबो/2026
प्रति,

भोपाल, दिनांक 15/01 /2026

वनमण्डल अधिकारी,
पर्यावरण वानिकी वनमण्डल,
कार्यालय पर्यावरण वानिकी, प्रथम तल,
74 बंगला खेल परिसर भोपाल (म.प्र.)-462003

विषय:- माननीय राष्ट्रीय हरित अधिकरण भोपाल बेंच के प्रकरण क्र. 17 /2023
(CZ) डॉ. सुभाष सी पाण्डेय विरूद्ध नगर निगम भोपाल व अन्य में
पारित आदेश दिनांक 10.12.2025 के अनुपालन बावत्।

संदर्भ:- इस कार्यालय का पत्र क्रमांक 3913, दिनांक 19.12.2025।

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कृपया उपरोक्त विषयान्तर्गत माननीय राष्ट्रीय हरित अधिकरण में प्रकरण क्रमांक 17 /2023 के अन्तर्गत दिनांक 10.12.2025 को पारित आदेश में माननीय अधिकरण द्वारा निर्देश दिये गये। पारित आदेश इस पत्र के साथ संलग्न है। उक्त के संबंध में पूर्व में संदर्भित पत्र के माध्यम से आपके विभाग को सूचित किया गया था। कृपया पुनः लेख है कि माननीय एनजीटी के उक्त निर्देशों के अनुपालन हेतु संबंधित क्षेत्र में 15 वर्ष के वेजीटेशन कवर एवं ग्रीन वेल्ड की जानकारी सी.आई.एस. आधारित टेक्नोलॉजी से कर रिपोर्ट माननीय एन.जी.टी. के समक्ष निर्धारित समय सीमा के भीतर प्रस्तुत की जानी है। अतः उक्त के संबंध में जानकारी प्रदान करने का कष्ट करें। प्रकरण की आगामी सुनवाई दिनांक 05.02.2026 को नियत है। संदर्भित पत्र की प्रति संलग्न है।

संलग्न:-उपरोक्तानुसार।

(श्रीनिवास द्विवेदी)
क्षेत्रीय अधिकारी

O/C

॥ पेड-पौधे मत करो नष्ट, सांस लेने में होगा कष्ट ॥

कार्यालय, पर्यावरण वानिकी वनमंडल भोपाल

खेल परिसर, इंदिरा निकुंज, 74 बंगले भोपाल

क्रमांक/स्था0/ ~~169~~ 169
प्रति,

क्षेत्रीय अधिकारी,

मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड,

पर्यावरण परिसर, अरेरा कॉलोनी, भोपाल ।



विषय:- माननीय राष्ट्रीय हरित अधिकरण भोपाल बेंच के प्रकरण क्र0/17/2023 (CZ) डॉ० सुभाष सी पाण्डेय विरुद्ध नगर निगम भोपाल व अन्य में परित आदेश दिनांक 10-12-2025 के अनुपालन बाबत ।

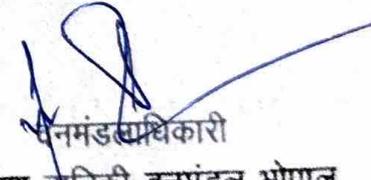
संदर्भ:- आपका पत्र क्रमांक/388/क्षेका/प्रनिबो/2026 दिनांक 15/01/2026

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विषयांतर्गत उक्त संदर्भित पत्र के माध्यम से माननीय राष्ट्रीय हरित अधिकरण में प्रकरण क्रमांक 17/2023 के अन्तर्गत दिनांक 10/12/2025 को पारित आदेश में माननीय राष्ट्रीय हरित अधिकरण द्वारा दिये गये निर्देशों के अनुपालन हेतु संबंधित क्षेत्र में 15 वर्ष के वेजीटेशन कवर एवं ग्रीन बेल्ट की सीआईएस. आधारित टेक्नोलॉजी से कर रिपोर्ट माननीय एन.जी.टी. के समक्ष प्रस्तुत किये जाने हेतु जानकारी चाही गई है।

उल्लेखनीय है कि उपरोक्त प्रकरण के संबंध में असेसमेंट रिपोर्ट तैयार करने हेतु प्रधान मुख्य वन संरक्षक (संरक्षण), म.प्र. वन भवन भोपाल के पत्र क्र./courtcase/10-10/151 दिनांक 16/01/2026 द्वारा महानिर्देशक, भारतीय वन सर्वेक्षण, देहरादून, उत्तराखंड को लेख किया गया है। असेसमेंट रिपोर्ट प्राप्त होने के उपरान्त आपको प्रेषित की जावेगी।

अतः तदानुसार प्रतिवेदन सूचनार्थ प्रेषित है।


वनमंडल अधिकारी
पर्यावरण वानिकी वनमंडल भोपाल

AE/c

22/1/26

OFFICE PARYAVARAN VANIKI VANMANDAL BHOPAL (M.P.)
74 BANGALOW, KHEL PARISAR, BHOPAL-462003

E-Mail :- dfoevaniki@mp.gov.in

Phone :- 0755-2462079

S.No./ 295
To,

Bhopal, Dated 3/2/26

Regional Officer
 Madhya Pradesh Pollution Control Board
 Paryavaran Parisar E-5 Arera Colony
 Bhopal

Subject:- Regarding compliance with the order dated 10.12.2025 passed by the Hon'ble National Green Tribunal, Bhopal Bench, in Case No. 17/2023 (CZ), Dr. Subhash C. Pandey vs. Bhopal Municipal Corporation and others.

Ref:-
 1. With reference to your letter no 3599 date 17.11.2025 issued from your office
 2. The Reference is also drawn from FSI letter No 22-570/2026-FGD dated 23.01.2026

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With reference to the subject cited above, it is respectfully submitted that as per the directions of the Hon'ble National Green Tribunal, Central Zone Bench, Bhopal, the Forest Survey of India (FSI) has carried out an assessment of forest/vegetation cover within the Bhopal Municipal Corporation (BMC) limits using remote sensing and GIS technology, based on India State of Forest Report (ISFR) 2013 and ISFR 2023 datasets.

1. As per the assessment provided by FSI, forest cover has been defined as areas having tree canopy density of 10% or more and area of one hectare or more, irrespective of land ownership.

2. The comparative forest cover status of BMC area is summarized as under:

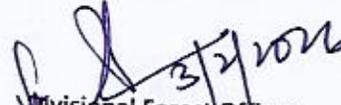
Category	ISFR 2013 (sq km) (Data period 2010-2011)	ISFR 2023 (sq km) (Data period 2021-2022)	Change (sq km)
Very Dense Forest	0.00	0.03	+0.03
Moderately Dense Forest	17.99	14.78	-3.21
Open Forest	22.80	29.76	+6.96
Total Forest Cover	40.79	44.57	+3.78

3. It is evident from the above that the total forest cover within the Bhopal Municipal Corporation area has increased by 3.78 sq km during the period from ISFR 2013 to ISFR 2023. The decrease in Moderately Dense Forest has largely transitioned into Open Forest and Very Dense Forest categories.

4. It is further clarified that Forest Survey of India does not assess or report encroachments on forest land and the present analysis is strictly limited to change in forest cover based on satellite imagery.

5. The forest cover maps of BMC area as per ISFR 2013 and ISFR 2023 and the FSI assessment letter are enclosed herewith for kind perusal and necessary action at your end.

This is submitted for your kind information and further compliance with the directions of the Hon'ble National Green Tribunal.


 Divisional Forest Officer
 Paryavaran Vaniki Vanmandal
 Bhopal

Bhopal, Dated

S.No./
 Copy to :- The Commissioner Bhopal Municipal Corporation Bhopal.

Attachments:

1. The forest cover maps of BMC area as per ISFR 2013 and ISFR 2023
2. The FSI assessment letter

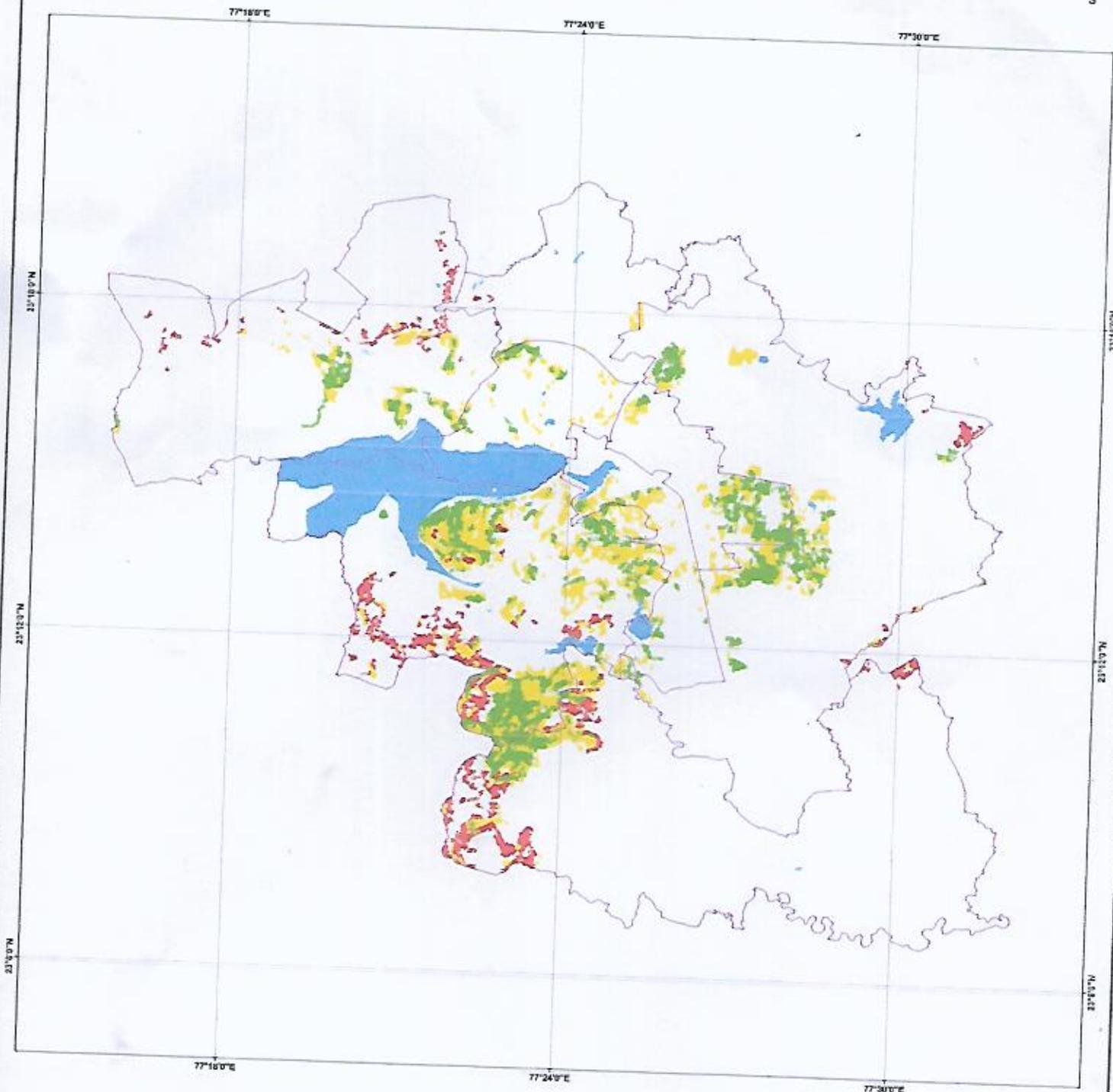

 Divisional Forest Officer
 Paryavaran Vaniki Vanmandal
 Bhopal



ISFR 2013

FOREST COVER MAP OF BHOPAL MUNICIPAL CORPORATION

(As per ISFR 2013 Based on Digital Interpretation of IRS-P6 LISS III & IRS-P6 AWIFS 2010-11 Data)



1:60,000



Legend

Moderately Dense Forest	Non-Forest
Open Forest	Water
Scrub	BMC boundary

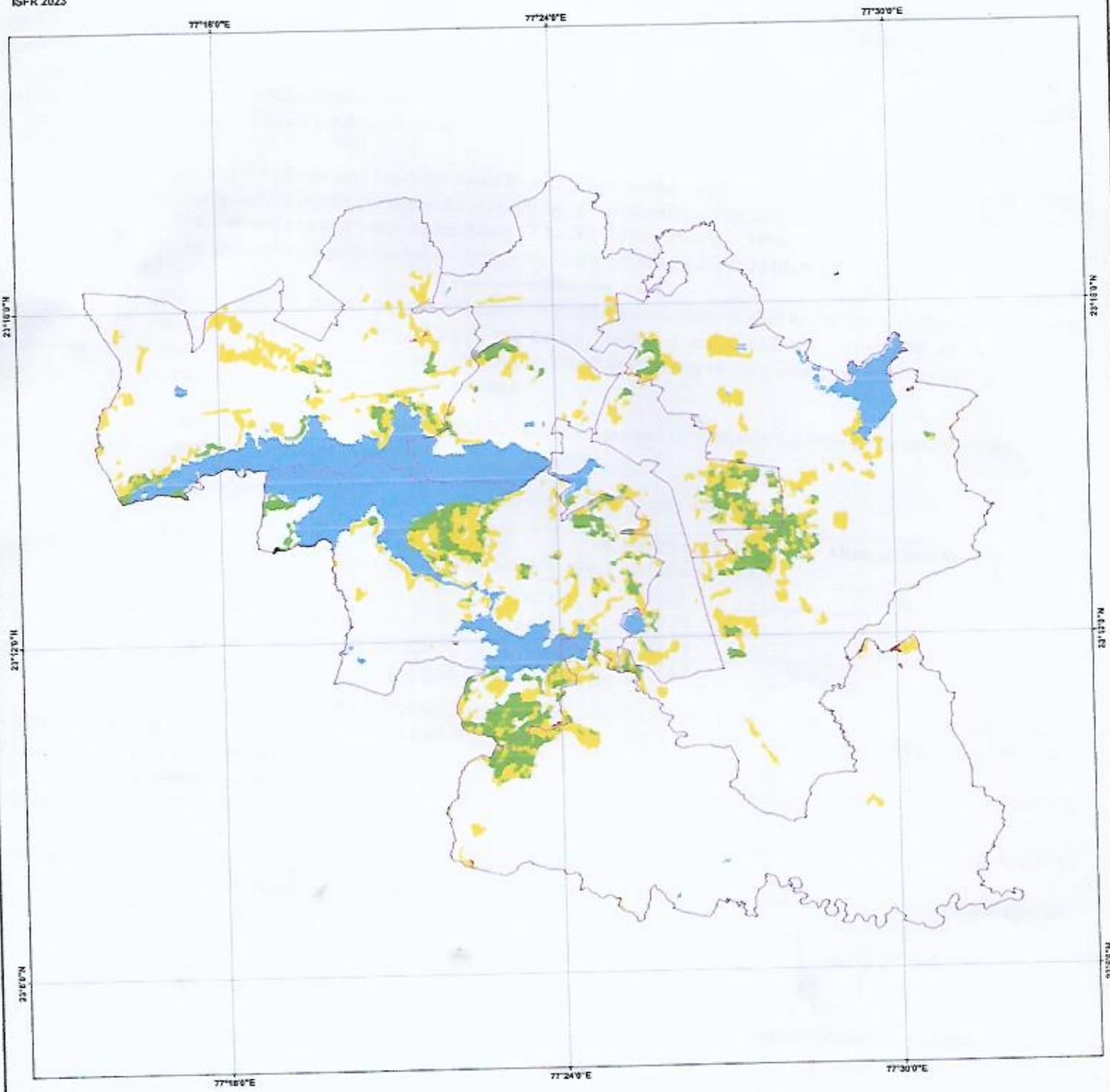


FOREST COVER MAP OF BHOPAL MUNICIPAL CORPORATION

(As per ISFR 2023 Based on Digital Interpretation of IRS Resourcesat-2 LISS III 2021-22 Data)



976



1:60,000



Legend

Very Dense Forest	Non-Forest
Moderately Dense Forest	Water
Open Forest	BMC boundary
Scrub	

Status Report in OA 17-2023 Shubhash C panday Vs BMC and ors

From : Legal Cell <legalcell.pcb@mp.gov.in> Wed, Feb 04, 2026 12:14 PM
Subject : Status Report in OA 17-2023 Shubhash C panday Vs BMC and ors  1 attachment
To : drsubashcpandey <drsubashcpandey@gmail.com>
Cc : harnengt <harnengt@gmail.com>, parul bhadoria04 <parul.bhadoria04@gmail.com>, commoffice <commoffice@bmconline.gov.in>, gunjan@sclawfirm.in, Collector Bhopal <dmbhopal@nic.in>

Madam/Sir

Please find enclosed the Status Report on behalf of Madhya Pradesh Pollution Control Board (MPPCB) in compliance to order dated 10.12.2025 passed by Hon'ble NGT (CZ) in OA 17/2023 Dr. Subash C Pandey vs. BMC & ORS . [This mail be considered as proof of service.](#)

Regards
Legal Section
MP PCB

 **Report OA 17-2023 dt 03.02.2026.pdf**
2 MB
